

**NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**CAUSE LIST – COURT NO.1**

Hon'ble Shri Justice Dr. P. Jyothimani  
Judicial Member

Date: 22-5-2017  
Time: 10.30 am

Hon'ble Shri P.S. Rao  
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.114 of 2017 (SZ)	M/s. Gem Granites, Rep.,by its Partner, Mr.S.R.Asaithambi, Chennai <b>Vs</b> Ministry of Environment, Forest and Climate Change, Rep.,by its Secretary to Government, Union of India, New Delhi and 2 others	Mr.Abdul Saleem <b>Counsel for Applicant</b>	For Admission
2	Application No.115 of 2017 (SZ)	M/s. Imperial Granites Private Limited, Rep.,by its Director Mr.S.R.Asaithambi, Chennai <b>Vs</b> Ministry of Environment, Forest and Climate Change, Rep.,by its Secretary to Government, Union of India, New Delhi and 2 others	Mr.Abdul Saleem <b>Counsel for Applicant</b>	For Admission
3	Application No. 50 of 2017 (SZ) (W.P.No. 43839 of 2016) (THC)	Arappor Iyakkam Rep.,by Jayaram Venkatesan Managing Trustee, Chennai <b>Vs</b> Government of Tamil Nadu Rep.,by its Secretary to Government,	Mr.Jayaram Venkatesan <b>Party-in-Person</b>  M/s.M.K.Subramanian E.Manoharan & P.Velmani for R1 and R2 Mr.R.Surya Prakash for R4	For hearing

		Public Works Department Secretariat, Chennai and 4 others	Mr. Jayeesh Dolia for R5	
4	Application No.66 of 2017 (SZ)	Vallapureddy Gari Govardhan Reddy Andhra Pradesh <b>Vs</b> Union of India Rep by its Secretary to the Government, The Ministry of Environment, Forests and Climate Change, New Delhi and 5 others	M/s.A.Yogeshwaran Neha Miriam Kurian <b>Counsel for Applicant</b> Mrs. Me.Saraswathy for R1 H.yasmeen Ali for R2 Mr.T.Sai Krishnan for R3 M/s. V.Chandrantham P.Balathandayutham B.Senthilkumar D.Anandakrishnan for R4 (MoA not filed)	For Reply
5	Application No.246 of 2016 (SZ)	Seema Pilupu Organisation Rep.,by its President, B.Vatasla Vidyasagar, Hyderabad. <b>Vs</b> The State of Andhra Pradesh Rep., by its Principal Secretary, Revenue Department and 3 others	Vatsla Vidyasagar <b>Party-in-Person</b> Smt. H.Yasmeen Ali for R1 & R3 M/s.T.Sai Krishnan for R2 M/s.V.Chandrantham P.Balathandayutham B.Senthil Kumar D.Ananda Krishnan for R4	For hearing
6	Application No.90 of 2017 (SZ)	M.Padmanaban Kaverirajapuram Thiruvallur <b>Vs</b> The Union of India Rep by its Secretary Ministry of Environment and Forests New Delhi and 7 others	M/s. Taaurs Associates S.Kamalesh Kannan S.Sai Sathya Jith <b>Counsel for Applicant</b> Mr. G.M.Syed Nurullah Sheriff for R1 M/s M.K. Subramanian P.Velmani for R2 to R4 Mr. E.Manoharan for R5,R6	For orders
7	Appeal No. 48 of 2013 (SZ)	S. Ali Hussain  <b>Vs</b> Union of India, MoEF, Rep. by its Secretary, New Delhi and others	M/s. Ritwick Dutta, Rahul Choudhary and Srilekha Sridhar, <b>Counsel for Appellant</b> Mr.M.R.Gokul Krishnan for R1 Smt. Rita Chandrasekar for R2 M/s. Vinod Kumar,Raj Jhabak & Deepti Susan George for R3	For hearing

8	Appeal No. 71 of 2014 (SZ)	S. Ali Hussain, No. 13, Maruthi Nagar, Mayiladuthurai, Nagapattinam <b>Vs</b> The Union of India, through its Secretary, MoEF, New Delhi and others	M/s Ritwick Dutta, Rahul Choudhary & Srilekha Sridhar <b>Counsel for Appellant</b> Mr. G.M Syed Nurullah Sheriff for R1 Smt. Rita Chandrasekar for R2 M/s. Vinod Kumar, Chitra Narayan, Abraham Vishal Jacob, J.Sagar Associates for R3	
9	Appeal No. 72 of 2014 (SZ)	K. Ananthi, Keechankuppam Seva Bharathi Tsunami Housing, Nagapattinam <b>Vs</b> The Union of India, Rep. its Secretary, MoEF, New Delhi and others	M/s. D.Nagasaila, V.Suresh & N.S. Tanvi <b>Counsel for Appellant</b> Mr. G.M Syed Nurullah Sheriff for R1 Smt. Rita Chandrasekar for R2 & R3 M/s. M.K. Subramanian for R4 & R6 M/s. Vinod Kumar, Chitra Narayan, Abraham Vishal Jacob, J.Sagar Associates for R5	For hearing
10	Appeal No. 30 of 2015 (SZ) (PB)	Bimal Gogoi R/o Chandmari, majar ali, P.O.Golaghat, Assam & other <b>Vs</b> State of Arunachal Pradesh through the Principal Secretary Environment and Forest Government of Arunachal Pradesh Itanagar and 5 others	Mr. Rahul Choudhary <b>Counsel for Appellant</b> Mr. ADN. Rao & Sudipto Sircar for R1 Smt. M.Sumathi for R2, R4 & R5 Shri. Tarun Johri for R3	For Arguments

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Registrar